

**SUPREME COURT OF INDIA**

State of M.P.

Vs.

Sobran

Interlocutory Application No.7 of 2009

(Tarun Chatterjee and H.L. Dattu JJ.)

15.05.2009

**ORDER**

1. Application for modification/clarification of this Court's order dated 25.7.2008 is allowed.
2. The words "and special leave petitions" in paragraph 2 of the aforesaid order stand deleted and the special leave petition is restored to its original number.